

(२) दुर्गापुर पावर स्टेशन
का विस्तार

(पच्छिम बंगाल) ७५ एम
डब्ल्यू

(३) बारौनी पावर
स्टेशन का विस्तार

(बिहार) ४० एम डब्ल्यू

(४) पश्चिम बंगाल के

त्रिये पैवेज लाटम ६ × ३.५
एम डब्ल्यू

इन कदमों का नतीजा यह होगा कि
तृतीय योजना अवधि में बिजली की बढ़ती
हुई मांग को पूरा करने के लिये अधिक उत्पादक
धारिता उपलब्ध होगी।

Shortage of Rice in Kerala

2101. Shri M. K. Kumaran: Will the
Minister of Food and Agriculture be
pleased to state:

(a) whether Government are aware
that Kerala is facing a serious shortage
of indigenous production of rice this
year due to failure of early monsoon;
and

(b) if so, the steps Government pro-
pose to take to meet the situation?

**The Deputy Minister in the Ministry
of Food & Agriculture (Shri A. M.
Thomas):** (a) and (b). Up to the end
of May there were heavy rains in
Kerala. In June, however, there were
inadequate rains, but again from July
onwards there have been heavy rains.
It is yet too early to say what the size
of the next rice crop in Kerala will be.
This State is included in the Southern
Rice Zone and the surplus of Andhra
Pradesh and Madras is always avail-
able to it. The Government of India
will also make available such stocks
of rice from the Central reserve as are
considered necessary to meet the
needs of Kerala.

Reserve Forest in Tripura

2102. Shri Dasaratha Deb: Will the
Minister of Food and Agriculture be
pleased to state:

(a) whether Government have re-
ceived any representation from the
people of North Raw Chandra in
Khawai, Tripura against the setting up
of a Reserve Forest in their locality
in 1962; and

(b) if so, the reactions of Govern-
ment in that respect?

**The Minister of State in the Ministry
of Food and Agriculture (Dr. Ram
Subhag Singh):** (a). No.

(b) Does not arise.

Power Generation in Andhra Pradesh

2103. Shri Kolla Venkalah: Will the
Minister of Irrigation and Power be
pleased to state:

(a) the reasons for which the Second
Plan for Power for Andhra area was
cut from Rs. 25.79 crores in the First
Plan to Rs. 21.66 crores in Second
Plan;

(b) how many schemes included in
the Second Plan for Andhra were dis-
qualified from getting foreign ex-
change due to the classification of
schemes outside the core of the plan
and their estimated cost;

(c) the schemes included in Second
Plan for Mysore, Madras and Maha-
rashtra disqualified during Second
Plan for getting the foreign exchange
and their estimated cost; and

(d) the Second Plan power pro-
jects commissioned so far in Andhra
Pradesh, Mysore, Madras and Maha-
rashtra?

**The Minister of State in the Minis-
try of Irrigation and Power (Shri
Alagesan):** (a) The Second Plan out-
lay on power was not Rs. 21.66 crores.
It was Rs. 32.07 crores as against the
1st Plan outlay of Rs. 25.79 crores.

(b) Two, namely:—

(1) Tungabhadra-Nellore Hydro
Thermal Scheme. Estimated
cost Rs. 4769.9 lakhs.

(2) Upper Sileru H.E. Project Stage-I Estimated cost—Rs. 895.58 lakhs.

(c) Mysore:

(1) Sharvathy H.E. Scheme Stage-I Estimated cost—Rs. 3799.38 lakhs.

Madras:

(1) Pykara Dam Power House Scheme. Estimated cost—Rs. 30.00 lakhs.

(2) Papanasam Dam Power House Scheme. Estimated cost—Rs. 41.00 lakhs.

Maharashtra:

(1) Purna Multipurpose Project Estimated cost—Rs. 1455.85 lakhs.

(d) Andhra Pradesh:

(i) Machkund H.E. Project (80.75 MW).

(ii) Tungabhadra Right Bank Hydro Project (36 MW).

(iii) Ramagundam Thermal Power Station (37.5 MW).

Mysore:

(i) Tungabhadra Right Bank Hydro Project (36 MW).

(ii) Tungabhadra Left Bank Hydro Station (Munirabad) (18 MW).

Madras:

(i) Periyar H.E. Project (105 MW).

(ii) Kunda H.E. Project (180 MW).

(iii) Madras Thermal Station Extension Stage-III (30 MW).

Maharashtra:

(i) Ballarshah Thermal Power Station (15.5 MW).

(ii) Khaparkheda Thermal Power Station Extension (30 MW).

(iii) Paras Thermal Power Station (30 MW).

(iv) Chola (Kalyan) Thermal Power Station Extension (18 MW).

(v) Trombay Thermal Power Station (187.5 MW) (Private Sector).

(vi) Koyna Hydro-Electric Project (60 MW) (1st Set of Koyna Stage I).

Srisaillam Hydro Electric Scheme

2104. { Shri Kolla Venkaiah:
Shrimatj LakshmiKanthamma:
Shri E. Madhusudan Rao:

Will the Minister of Irrigation and Power be pleased to state:

(a) when the Srisaillam Hydro Electric Scheme included in the Third Plan, was submitted to the Central Government by the State Government;

(b) whether the Planning Commission has asked the State Government to split up the scheme into two independent Project schemes, (Nagarjunasagar Hydro Electric Scheme and Srisaillam Hydro Electric Scheme);

(c) what is the estimate of additional expenditure for undertaking the two projects separately; and

(d) whether the Planning Commission is aware that serious difficulties of constructions will arise in regard to foundations of Srisaillam if Nagarjunasagar dam is completed?

The Minister of State in the Ministry of Irrigation & Power (Shri Alagesan): (a) The combined report for the Srisaillam and Nagarjunasagar Hydro-Electric schemes was received on 27-11-1959. A separate project report for Srisaillam has not yet been received.

(b) Yes.

(c) A small additional expenditure may be involved in undertaking these two schemes independently.

(d) Yes, but the reservoir to be created by Nagarjunasagar Dam is not